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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010220472026**

\+ W.P.(C) 6677/2026 & CM APPL. 32878/2026

LINKEDIN TECHNOLOGY INFORMATION PVT. LTD. & ORS.

.....Petitioners

Through: Mr. Abhishek K. Singh, Mr. Saksham Chaturvedi, Ms. Vedanshi Jalan, Advocates.

versus

UNION OF INDIA & ORS. .....Respondents

Through: Mr. Vikrant Nilesh Goyal, SPC with Mr. Varun Pratap Singh, GP along with Mr. Inderpreet Singh and Mr. Kunal Dixit, Advs for UOI.

CORAM:
HON'BLE MR. JUSTICE ANISH DAYAL

O R D E R

% 06.10.2026

1. In view of the Full Court Reference to bid farewell to Hon'ble the Chief Justice, the matter could not be taken up today.

2. List on 15th March 2027.

3. Order be uploaded on the website of this Court.

ANISH DAYAL, J

OCTOBER 6, 2026/RK

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